

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 739 of 2023
Environment Protection Society (Regd.) S.A.S. Nagar & Anr.
...Applicant

Versus

Ministry of Environment Forest and Climate Change, Govt.
Of India & Ors.

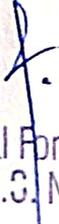
...Respondents

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Place: Mohali
Date: 21/7/2025

Savi Nagpal, Advocate,
(Government Pleader, Punjab)
Mobile No. 9953157024


 Divisional Forest Officer
 S.A.S. Nagar

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 739 of 2023

1. Environment Protection Society (Regd.) S.A.S. Nagar
Through its President Harabhan Singh Minhas, FIE, Chief
Engineer (Retd.) aged about 69 years, President of Society, #
637, Phase 3-A, Mohali-160059,
Email: environmentprotection.regd@gmail.com
Mobile: 9877821818, WhatsApp No. 9814793711.
2. Save My Trees Foundation (India) through its coordinator
Daljit Singh s/o S. Labh Singh aged 66 years, # 431, Phase
3-A, Mohali-160059. Mobile: 8054986766

.....Applicants

Versus

1. Ministry of Environment Forest and Climate Change, Govt.
Of India, Department of Environment Forest and Climate
Change, A-306, 3rd Floor, Agni Block, Indira Paryavaran
Bhawan, Jor Bagh Road, Aliganj, New Delhi-110003.
2. State of Punjab through Chief Secretary, Government of
Punjab, Punjab Civil Secretariat 1, Chandigarh.
Email: cs@punjab.gov.in
3. Director General, Forest Research Institute, P.O. New
Forest, Dehra Dun - 248 006. Email: dg@icfre.org


Divisional Forest Officer
S.A.S. Nagar

4. Principal Chief Conservator of Forest (PCCF) HoFF, Forest Complex, Kumbra Road, Sector-68, S.A.S. Nagar (Mohali), Pincode 160062.
Email: pccfhoffpunjab@gmail.com
5. Divisional Forest Officer, Department of Forests and Wildlife Preservation, Forest Complex, Sec. 68, SAS Nagar.
Email: dfosasnagar@gmail.com
6. Greater Mohali Area Development Authority (GMADA) through Chief Administrator of GMADA, PUDA Bhawan, Sector 62, Mohali- 160062. Email: ca@gmada.gov.in

...Respondents

**Additional Short reply by way of affidavit
of Kanwar Deep Singh, IFS, Divisional
Forest Officer, Sahibzada Ajit Singh
Nagar, Punjab, on behalf of respondent
no. 4 and 5.**

I, the above named deponent, do hereby solemnly
affirm and state as under:-

That the deponent is working as Divisional Forest
Officer, Sahibzada Ajit Singh Nagar, Department of Forests



Divisional Forest Officer
S.A.S Nagar

21 JUL 2025

and Wildlife Preservation, Punjab and the deponent is well conversant with the facts of the case and authorized to swear in and file the present Affidavit on behalf of Respondent No. 4 and 5.

RESPECTFULLY SHOWETH:

1. That, the present petition is pending for consideration before this Hon'ble Tribunal.
2. That it is submitted that the Deponent is working as Divisional Forest Officer, SAS Nagar.
3. That in this present petition, O.A No. 739 of 2023, it is submitted that the land on which trees were standing is a non forest area, outside the jurisdiction of Forest Department. The Forest Department does not have jurisdiction on the subject land since it is a non-forest land. That when the land owning/managing agency applies for assessment of trees, the same is carried by Forest department as per stipulated rules and the Timber value is fixed in accordance with departmental guidelines. **(Annexure -R-1)**


Divisional Forest Officer
S.A.C. Nagar



4. That as per letter in Annexure-R-1 the trees were only assessed in accordance with departmental rules. Assessment value of the tree has been decided as per Proceedings of the Meeting under the Chairmanship of Hon'ble Forest Minister, dated 01.07.2009 (**attached Annexure R2**) and vide Principal Chief Conservator of Forests (HoFF) letter No. 6599 dated 02-08-2013 (**attached Annexure R3**). No permission was granted for felling and it was clearly mentioned in the letter that **"This may not be treated as special permission/NOC to cut/fell the trees. As per rules, you may seek permission of the competent authority of your department to get the trees cut/fell"**
5. That as far as the Environmental Compensation is concerned, its provisions are under the ambit of Environmental Protection Act, 1986. The implementing agency/authority in this State is the Department of Environment/Punjab State Pollution Control Board.


Divisional Forest Officer
S.A.C. Nagar



Since, the area where the trees have been felled is not a forest area and the Environment Compensation is not in the ambit of forest laws implemented by Department of Forest and Wildlife Preservation, the concerned Department/Agency may be directed to take necessary steps in this issue.

6. That in compliance of M.A No. 48/2023 in O.A. No. 200/2023 and O.A No. 378/2022 "The Tree Preservation Policy for Non forest Government and Public Lands-2024" has already been notified by the Department of Forest and Wildlife Preservation.
7. That as far as the Tree Policy is concerned the provision of Compensatory Plantation is provided to Compensate the trees loss, with provision of five times plantation against the trees felled.
8. That in compliance of M.A No. 38/2024 in O.A. No. 257/2023 the Forest Department is already in the process of formulating a new "Trees Act" and the same is under consideration of State Government.


Divisional Forest Officer
S.A.S. Nagar



Therefore, it is humbly submitted that the respondent department holds this court in the highest regard and has duly complied with all the directions of the Hon'ble NGT. Accordingly, it is requested that the present OA No. 739/2023 may kindly be dismissed in the interest of justice.

Date: 21/7/2025

Place: Mohali.....

DEPONENT

Kanwar Deep Singh, IFS,
Divisional Forest Officer,
Forest Complex, Sector 68,
SAS Nagar.

21 JUL 2025

VERIFICATION:

Verified at Mohali on this day of July 2025 the content of Para 1 to 8 of the instant affidavit are true on my knowledge and drive from the official record and no part of it is false and nothing has been kept concealed therein.

I know the deponent who has signed in my presence
Signature

Date: 21/7/2025

Place: ..Mohali..

DEPONENT

Kanwar Deep Singh, IFS,
Divisional Forest Officer,
Forest Complex, Sector 68,
SAS Nagar S.A.S. Nagar

21 JUL 2025

ATTESTED
KARAN SINGH
Oath Commissioner
Distt. Court Chandigarh



2350

No. 2350
That the Aforesaid Statement
has been declared on Oath, S.A. BEFORE
me on this 21st day of July 2025
at Mohali

[Handwritten signatures and notes]
B. K. B. Sahni, Judge
A. J. Singh, Deputy
mohali

Annexure R-1

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Government of Punjab
Forest & Wild Life Protection Department, Punjab
Office: Divisional Forest Officer, S.A.S. Nagar
E-mail ID: dfoasnagar@gmail.com
Phone No.: 0172-2298000

To

Divisional Engineer (Horticulture), (By Name)
GMADA, S.A.S. Nagar.

No.: Revenue / 1455

Dated: 07.06.2023

Sub: Assessment of value of trees.

Ref: Your letter No. GMADA/Div. Er. (Horticulture)/2023/1141 Dated 31-03-2023

With reference to above letter, it is intimated that as per marking lists sent by Forest Range Officer, S.A.S. Nagar vide his letter No. 88 dated 29.05.2023 reserve price is fixed as below :-

Reserved Cost of standing Green Trees on Kumbra Chowk to Bawa White House, Phase II, S.A.S. Nagar

Type of Tree	U/G	V	IV	III	IIA	IIB	IA	IB	Total Trees	Volume (m ³)	Reserve Price
Allistonia	0	7	13	12	10	2	2	1	47	33.00	
Arjun	0	0	0	1	1	0	0	0	2	1.65	6668.00
Beri	0		8	4	3	2	0	0	20	10.85	4494.00
Bottle Brush	0	8	8	0	1	0	0	0	17	2.70	
Chakrasia	0	14	74	55	20	6	5	1	205	95.05	40498.00
Dreak	0	47	55	50	27	10	2	1	190	96.60	37701.00
Bill	0	5	0	0	0	0	0	0	5	0.25	790.00
Chandani	0	3	0	0	0	0	0	0	3	0.15	
Jakranda	0	1	11	5	0	0	0	0	17	4.45	2640.00
Ficus	0	0	1	1	1	0	0	0	3	1.80	
Anjepr	0	0	1	0	0	0	0	0	1	0.05	158.00
Bahera	0	0	0	2	0	0	0	0	2	1.10	4820.00
Pyrota	0	0	2	1	0	0	0	2	5	7.85	42524.00
Gulmohar	0	0	2	0	0	0	0	0	2	0.30	1118.00
Hamelia	0	0	0	0	0	1	1	2	4	11.80	
Kikar	0	2	6	5	6	2	3	1	25	26.25	13590.00
Mango	0	0	1	0	0	1	2	1	5	11.25	4465.00
Jamun	0	1	7	3	0	0	0	0	11	2.75	12351.00
Kachnar	0	2	1	0	0	0	0	0	3	0.25	1025.00
Kanakchampa	0	1	2	1	0	0	0	0	4	0.90	3985.00
Kaner	0	0	10	0	0	0	0	0	19	1.95	8512.00
Mulberry	0	30	22	16	14	1	2	0	85	36.60	92460.00
Neem	0	4	2	4	1	1	2	1	15	14.90	67121.00
Nasuda	0	1	0	0	1	2	0	0	4	5.15	20150.00
Pipal	0	1	13	16	9	8	16	19	82	148.00	708469.00
Tun	0	21	14	23	11	4	1	0	74	38.70	159481.00
Chitrak	0	5	16	5	1	0	0	0	27	6.50	2544.00
Sofeda	0	4	6	10	4	3	4	1	32	31.70	200215.00
Subabul	0	5	5	1	1	0	0	0	16	2.85	11615.00
Jamoa	0	0	0	0	1	0	0	0	1	1.10	4258.00
Pinkhan	0	0	0	0	1	0	0	0	1	1.10	4258.00
Shisham	0	0	0	0	1	1	0	0	2	3.10	27220.00
Misc.	0	6	11	6	0	0	1	0	24	8.05	3111.00
Total	0	215	288	221	114	44	41	30	953	608.70	2471144.00

Attested

Dy. Asst. Dir.

Superintendent
Divisional Forest Officer
S.A.S. Nagar

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Reserved Cost of standing Dried Trees on Kumbra Chowk to Bawa White House, Phase II, S.A.S. Nagar

Type of Tree	U/G	V	IV	III	IIA	IIB	IA	IB	Total Trees	Volume (m ³)	Reserve Price
Tun	0	0	0	3	5	1	0	0	9	9.15	27244.00
Misc.	0	0	2	0	0	0	0	0	2	0.30	1188.00
Total	0	0	2	3	5	1	0	0	11	9.45	28432.00

Reserved Cost of standing Green Trees on Light Point, Phase 7 to Phase II and International Road, Sector 62

Type of Tree	U/G	V	IV	III	IIA	IIB	IA	IB	Total Trees	Volume (m ³)	Reserve Price
Shisham	16	0	0	1	2	2	0	0	5	6.75	58636.00
Mango		0	0	0	0	1	1	5	7	22.30	97305.00
Pilkhan		0	0	0	0	1	0	0	1	2.00	8017.00
Dreak		5	5	8	9	3	0	1	31	24.80	95987.00
Jhingan		2	0	0	0	1	0	0	3	2.10	8335.00
Alistonia		10	3	11	5	4	2	9	44	57.60	-
Beri		1	4	1	0	0	0	1	7	4.70	2452.00
Pipal		0	1	1	2	1	0	0	5	4.90	19652.00
Kikar		0	2	2	4	2	1	0	11	12.60	68388.00
Kaner		7	0	0	0	0	0	0	7	0.35	1106.00
Kajelia		0	0	0	0	3	0	1	4	9.50	43399.00
Ashoka		0	2	2	1	0	0	0	5	2.50	-
Shehtoot		1	1	0	0	0	0	0	2	0.20	644.00
Jakranda		1	0	0	0	0	0	0	1	0.05	158.00
Amaltas		5	2	1	0	0	0	0	8	1.10	4618.00
Tun		0	3	1	1	0	0	0	5	2.10	8795.00
Pelmeria		4	0	0	0	0	0	0	4	0.20	-
Alba											
Bahera		1	0	1	1	0	0	0	3	1.70	6826.00
Kaloteria		3	6	4	1	0	0	0	14	4.35	-
Neem		1	0	1	0	0	0	0	2	0.60	2568.00
Chakrasia		2	1	1	2	2	2	0	10	12.60	51973.00
Simbal		0	1	0	0	0	0	0	1	0.15	709.00
Kachnar		1	0	0	0	0	0	0	1	0.05	158.00
Gulmohar		5	0	0	0	0	0	0	5	0.25	790.00
Bottle Brush		8	0	0	0	0	0	0	8	0.40	-
Safed		0	0	0	5	1	0	0	6	7.50	48471.00
Saba		0	0	0	1	0	0	0	1	1.10	4258.00
Kankhampa		0	2	1	0	0	0	0	3	0.85	3828.00
Total	16	57	33	36	34	21	6	17	204	183.00	558719.00

Attested

S. S. S.

Superintendent
Divisional Forest Officer
S.A.S.

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Reserved Cost of standing Green Trees on Sector 49/64 Junction to Sector 48/65 Junction

Type of Tree	U/G	V	IV	III	IIA	IIB	IA	IB	Total Trees	Volume (m ³)	Reserve Price
Kanakchampa	3	5	8	0	0	0	0	0	13	1.45	6462.00
Chakrasia		1	0	1	2	1	0	0	5	4.80	19101.00
Pipal		0	4	0	0	0	0	1	5	4.10	22344.00
Dreak		3	2	5	4	2	0	0	16	11.60	42968.00
Allistonia		9	22	44	30	22	3	1	131	116.85	-
Ficus		0	2	1	0	0	0	0	3	0.85	-
Neem		3	7	3	0	0	0	0	13	2.85	12667.00
Pipal		2	5	3	1	1	0	0	12	5.60	23366.00
Simbal		0	1	0	1	0	0	0	2	1.25	4426.00
Jhighan		2	1	0	0	0	0	0	3	0.25	1025.00
Ashoka		0	0	2	0	0	0	0	2	1.10	-
Arjun		0	2	1	1	0	0	0	4	1.95	8086.00
Suhanjana		0	1	0	0	0	0	0	1	0.15	709.00
Silver Oak		0	5	7	2	0	0	0	14	6.80	28931.00
Legerstomia		6	0	1	0	0	0	0	7	0.85	-
Rosia											
Arjun		1	1	0	0	0	0	0	2	0.20	3338.00
Kikar			6	12	5	6	1	0	31	27.85	152149.00
Aloceria		1	0	0	0	0	0	0	1	0.05	-
Bahera		1	4	0	0	0	0	0	5	0.65	2994.00
Pilkhan		2	0	0	0	0	0	0	2	0.10	316.00
Barota		5	1	0	0	0	0	1	7	3.90	20847.00
Beri		4	6	1	0	0	0	0	11	1.65	7296.00
Blackberry		0	1	0	0	0	0	0	1	0.15	476.00
Tun		0	1	0	0	0	0	0	1	0.10	316.00
Putranjeeva		0	4	1	1	0	0	0	6	1.55	6947.00
Jamun		1	0	0	0	0	0	0	1	0.05	158.00
Jakranda		1	0	0	0	0	0	0	1	0.05	158.00
Gulmohar		1	4	1	1	0	0	0	6	2.25	9504.00
Total	3	50	86	84	47	32	4	3	306	199.00	374918.00

Reserved Cost of standing Green Trees on Sector 52/53 Light Point to Mohali Village

Type of Tree	U/G	V	IV	III	IIA	IIB	IA	IB	Total Trees	Volume (m ³)	Reserve Price
Kajelia	1	6	22	15	14	51	74	78	260	609.00	2911218.00
Bahera		0	5	9	12	13	12	2	53	85.50	362086.00
Alistonia		6	3	2	1	0	1	3	16	16.30	-
Coloteria		1	4	5	0	0	0	0	10	3.40	-
Dreak		0	1	3	0	4	0	1	9	13.30	48672.00
Mango		0	0	0	0	1	3	3	7	20.90	86715.00
Jamun		0	0	1	1	0	0	0	2	1.65	668.00
Shehtoot		3	1	1	0	0	0	0	5	0.85	2318.00
Safeda		0	0	0	0	0	0	1	1	3.50	26111.00
Ficus		0	0	0	2	0	0	0	2	2.20	-
Pipal		0	0	0	0	0	0	1	1	3.50	19348.00

Attended
 S.A.S. Nadar
 Superintendent
 Divisional Forest Officer

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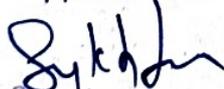
Tun	1	0	0	0	0	0	0	0	1	0.05	158.00
Chill	0	0	2	0	0	0	0	0	2	1.10	4820.00
Maulsari	1	0	0	0	0	0	0	0	1	0.05	158.00
Arjun	1	2	0	0	0	0	0	0	3	0.35	1576.00
Barota	0	0	0	0	0	0	0	1	1	3.50	19348.00
Silver Oak	0	0	0	4	0	0	0	0	4	4.40	17032.00
Misc.	1	0	1	1	0	0	0	0	3	1.70	6826.00
Total	1	20	38	39	35	69	90	90	381	772.00	3513096.00

- 1) Above mentioned total 1855 Trees, 21 Pole, Volume 1772.15, Total Reserve Value Rs.69,46,609/- has been assessed and is being sent to you. This may not be treated as special permission / NOC to cut / fell the trees. As per rules, you may seek permission of the competent authority of your department to get the trees cut / fell.
- 2) As far as possible, minimum number of trees may be felled / cut as far as possible. For protection of environment and safeguard the pollution, it is suggested that ten times tree saplings may be planted at any place should be planted in lieu of cut/ fell down trees. These tree saplings can be obtained from any nursery of Forest Department.
- 3) Whatsoever record has been made available by your office, field staff of Forest Department has done the marking of trees based on this marking list / abstract the reserve price of trees has been assessed. Responsibility of cutting / felling of trees will be of your department.
- 4) The forest department will not be responsible for any hindrance / court case regarding cutting / felling of trees / ownership etc.
Enclosed / Marking List

Sd-
Divisional Forest Officer
SAS Nagar

Endorsement No. 1456, dated 7.6.2023

Copy of the above is forwarded to Forest Range Officer, SAS Nagar with reference to his letter No. 88 dated 29.05.2023 for intimation.

Attested

 Superintendent
 Divisional Forest Officer
 S.A.S. Nagar

Sd-
Divisional Forest Officer
SAS Nagar

True Copy.
 Sykhan
 Adv

ਸੇਵਾ ਵਿਖੇ,

ਮੇਡਲ ਇੰਜੀਨੀਅਰ (ਬਾਗ), (ਨਾਂ ਤੇ)

ਗਾਮਾਡਾ, ਐਸ.ਏ.ਐਸ. ਨਗਰ।

ਨੰਬਰ: ਰੇਵਨਿਊ/1141/2023

ਮਿਤੀ: 21/6/2023

ਵਿਸ਼ਾ:

ਪੈਦਿਆ ਦੀ ਕੀਮਤ ਨਿਰਧਾਰਤ ਕਰਨ ਬਾਰੇ।

ਹਵਾਲਾ:-

ਆਪ ਦਾ ਪੱਤਰ ਨੰ. ਗਾਮਾਡਾ/ਮੇ:ਇੰਜੀ(ਬਾਗ)/2023/1141 ਮਿਤੀ 31-03-2023.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਵਣ ਰੱਜ ਅਫ਼ਸਰ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਵੱਲੋਂ ਉਨ੍ਹਾਂ ਦੇ ਪੱਤਰ ਨੰ. 88 ਮਿਤੀ. 29/05/2023 ਰਾਹੀਂ ਵੱਲੋਂ ਤੇਜੀ ਗਈ ਮਾਰਕਿੰਗ ਲਿਸਟ ਅਨੁਸਾਰ ਰਾਖਵੀਂ ਕੀਮਤ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਲਗਾਈ ਜਾਂਦੀ ਹੈ।

ਕੁੱਝ ਚੌਕ ਤੋਂ ਬਾਵਾ ਵਾਇਟ ਹਾਊਸ, ਫੇਜ਼-11, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਵਿਖੇ ਹਰੇ ਖੜੇ ਰੱਖਾਂ ਦੀ ਰਾਖਵੀਂ

ਕੀਮਤ।

ਕੁੱਖ ਦੀ ਕਿਸਮ	U/G	V	IV	III	IIA	IIB	IA	IB	ਕੁੱਲ ਕੁੱਖ	ਘਣਤਾ (m3)	ਰਾਖਵੀਂ ਕੀਮਤ
Allistonia	0	7	13	12	10	2	2	1	47	33.00	-
Arjun	0	0	0	1	1	0	0	0	2	1.65	6668.00
Beri	0	3	8	4	3	2	0	0	20	10.85	44594.00
Bottle Brush	0	8	8	0	1	0	0	0	17	2.70	-
Chakrasia	0	44	74	55	20	6	5	1	205	95.05	404098.00
Dreak	0	47	53	50	27	10	2	1	190	96.60	377701.00
Bill	0	5	0	0	0	0	0	0	5	0.25	790.00
Chandani	0	3	0	0	0	0	0	0	3	0.15	-
Jakranda	0	1	11	5	0	0	0	0	17	4.45	20007.00
Ficus	0	0	1	1	1	0	0	0	3	1.80	-
Anjeer	0	1	0	0	0	0	0	0	1	0.05	158.00
Bahera	0	0	0	2	0	0	0	0	2	1.10	4820.00
Barota	0	0	2	1	0	0	0	2	5	7.85	42524.00
Gulmohar	0	0	2	0	0	0	0	0	2	0.30	1418.00
Hamelia	0	0	0	0	0	1	1	2	4	11.80	-
Kikar	0	2	6	5	6	2	3	1	25	26.25	138906.00
Mango	0	0	1	0	0	1	2	1	5	11.25	44663.00
Jamun	0	1	7	3	0	0	0	0	11	2.75	12351.00
Kachnar	0	2	1	0	0	0	0	0	3	0.25	1025.00
Kanakchampa	0	1	2	1	0	0	0	0	4	0.90	3986.00
Kaner	0	9	10	0	0	0	0	0	19	1.95	8512.00
Mulberry	0	30	22	16	14	1	2	0	85	36.60	92560.00
Neem	0	4	2	4	1	1	2	1	15	14.90	67121.00
Nasuda	0	1	0	0	1	2	0	0	4	5.15	20450.00
Pipal	0	1	13	16	9	8	16	19	82	148.00	708469.00
Tun	0	21	14	23	11	4	1	0	74	38.70	159484.00
Putran Jeeva	0	5	16	5	1	0	0	0	27	6.50	28442.00
Safeda	0	4	6	10	4	3	4	1	32	31.70	200215.00
Subabul	0	9	5	1	1	0	0	0	16	2.85	11635.00
Jamoa	0	0	0	0	1	0	0	0	1	1.10	4258.00
Pilkhan	0	0	0	0	1	0	0	0	1	1.10	4258.00
Shisham	0	0	0	0	1	1	0	0	2	3.10	27220.00
Misc.	0	6	11	6	0	0	1	0	24	8.05	35111.00
TOTAL	0	215	288	221	114	44	41	30	953	608.70	2471444.01

Attestal

Sukh

Superintendent
Divisional Forest Officer
S.A.S. Naga

ਕੁੱਝ ਰੱਖਾਂ ਦੀ ਰਾਖਵੀਂ ਕੀਮਤ।

ਕੁੱਝ ਦੀ ਕਿਸਮ	U/G	V	IV	III	IIA	IIB	IA	IB	ਕੁੱਲ ਕੁੱਝ	ਘਣਤਾ (m ³)	ਰਾਖਵੀਂ ਕੀਮਤ
Tun	0	0	0	3	5	1	0	0	9	9.15	27244.00
Misc.	0	0	2	0	0	0	0	0	2	0.30	1188.00
TOTAL	0	0	2	3	5	1	0	0	11	9.45	28432.00

ਫੇਜ਼-7 ਲਾਇਟ ਪਲਾਇਟ ਤੋਂ ਫੇਜ਼ 11 ਅਤੇ ਇੰਟਰਨੈਸ਼ਨਲ ਰੋਡ ਸੈਕਟਰ 62 ਵਿਖੇ ਹਰੇ ਖੜੇ ਰੱਖਾਂ ਦੀ ਰਾਖਵੀਂ ਕੀਮਤ।

ਕੁੱਝ ਦੀ ਕਿਸਮ	U/G	V	IV	III	IIA	IIB	IA	IB	ਕੁੱਲ ਕੁੱਝ	ਘਣਤਾ (m ³)	ਰਾਖਵੀਂ ਕੀਮਤ
Shisham	16	0	0	1	2	2	0	0	5	6.75	58636.00
Mango		0	0	0	0	1	1	5	7	22.30	97305.00
Pilkhan		0	0	0	0	1	0	0	1	2.00	8017.00
Dreak		5	5	8	9	3	0	1	31	24.80	95987.00
Jhingan		2	0	0	0	1	0	0	3	2.10	8333.00
Alistonia		10	3	11	5	4	2	9	44	57.60	-
Beri		1	4	1	0	0	0	1	7	4.70	24752.00
Pipal		0	1	1	2	1	0	0	5	4.90	19652.00
Kikar		0	2	2	4	2	1	0	11	12.60	68388.00
Kaner		7	0	0	0	0	0	0	7	0.35	1106.00
Kajella		0	0	0	0	3	0	1	4	9.50	43399.00
Ashoka		0	2	2	1	0	0	0	5	2.50	-
Shehtoot		1	1	0	0	0	0	0	2	0.20	644.00
Jakranda		1	0	0	0	0	0	0	1	0.05	158.00
Amaltas		5	2	1	0	0	0	0	8	1.10	4618.00
Tun		0	3	1	1	0	0	0	5	2.10	8795.00
Pelmeria Alba		4	0	0	0	0	0	0	4	0.20	-
Bahera		1	0	1	1	0	0	0	3	1.70	6826.00
Kaloteria		3	6	4	1	0	0	0	14	4.35	-
Neem		1	0	1	0	0	0	0	2	0.60	2568.00
Chakrasia		2	1	1	2	2	2	0	10	12.60	51793.00
Simbal		0	1	0	0	0	0	0	1	0.15	709.00
Kachnar		1	0	0	0	0	0	0	1	0.05	158.00
Gulmohar		5	0	0	0	0	0	0	5	0.25	790.00
Bottle Brush		8	0	0	0	0	0	0	8	0.40	-
Safeda		0	0	0	5	1	0	0	6	7.50	45471.00
Subabul		0	0	0	1	0	0	0	1	1.10	4258.00
Kanakchampa		0	2	1	0	0	0	0	3	0.85	3828.00
TOTAL	16	57	33	36	34	21	6	17	204	183.00	558719.00

Superintendent.
Divisional Forest Officer
S.A.S. Nagar

ਸਿਕਟਰ 49/64 ਸੰਕਸ਼ਨ ਤੋਂ ਸਿਕਟਰ 48/65 ਸੰਕਸ਼ਨ ਵਿਖੇ ਹਰੇ ਖੜੇ ਰੁੱਖਾਂ ਦੀ ਰਾਖਵੀਂ ਕੀਮਤ।

ਰੁੱਖ ਦੀ ਕਿਸਮ	U/G	V	IV	III	IIA	IIB	IA	IB	ਕੁੱਲ ਰੁੱਖ	ਘਣਤਾ (m3)	ਰਾਖਵੀਂ ਕੀਮਤ
Kanakchampa	3	5	8	0	0	0	0	0	13	1.45	6462.00
Chakrasla		1	0	1	2	1	0	0	5	4.80	19101.00
Pipal		0	4	0	0	0	0	1	5	4.10	22184.00
Dreak		3	2	5	4	2	0	0	16	11.60	42968.00
Allistonia		9	22	44	30	22	3	1	131	116.85	-
Ficus		0	2	1	0	0	0	0	3	0.85	-
Neem		3	7	3	0	0	0	0	13	2.85	12667.00
Pipal		2	5	3	1	1	0	0	12	5.60	23366.00
Simbal		0	1	0	1	0	0	0	2	1.25	4426.00
Jhghan		2	1	0	0	0	0	0	3	0.25	1025.00
Ashoka		0	0	2	0	0	0	0	2	1.10	-
Arjun		0	2	1	1	0	0	0	4	1.95	8086.00
Suhanjana		0	1	0	0	0	0	0	1	0.15	709.00
Silver Oak		0	5	7	2	0	0	0	14	6.80	28931.00
Legerstomia		6	0	1	0	0	0	0	7	0.85	-
Rosia											
Arjun		1	1	0	0	0	0	0	2	0.20	3358.00
Kikar		1	6	12	5	6	1	0	31	27.85	152149.00
Aloceria		1	0	0	0	0	0	0	1	0.05	-
Bahera		1	4	0	0	0	0	0	5	0.65	2994.00
Plikhan		2	0	0	0	0	0	0	2	0.10	316.00
Barota		5	1	0	0	0	0	1	7	3.90	20847.00
Beri		4	6	1	0	0	0	0	11	1.65	7296.00
Mulberry		0	1	0	0	0	0	0	1	0.15	476.00
Tun		2	0	0	0	0	0	0	2	0.10	316.00
Putranjeeva		0	3	2	0	0	0	0	5	1.55	6947.00
Jamun		1	0	0	0	0	0	0	1	0.05	158.00
Jakranda		1	0	0	0	0	0	0	1	0.05	158.00
Gulmohar		0	4	1	1	0	0	0	6	2.25	9504.00
TOTAL	3	50	86	84	47	32	4	3	306	199.00	374918.00

ਸਿਕਟਰ 52/53 ਲਾਇਟ ਪ੍ਰਾਜੈਕਟ ਤੋਂ ਮੋਹਾਲੀ ਪਿੰਡ ਤੱਕ ਹਰੇ ਖੜੇ ਰੁੱਖਾਂ ਦੀ ਰਾਖਵੀਂ ਕੀਮਤ।

ਰੁੱਖ ਦੀ ਕਿਸਮ	U/G	V	IV	III	IIA	IIB	IA	IB	ਕੁੱਲ ਰੁੱਖ	ਘਣਤਾ (m3)	ਰਾਖਵੀਂ ਕੀਮਤ
Kajella	1	6	22	15	14	51	74	78	260	609.00	2911215.00
Bahera		0	5	9	12	13	12	2	53	85.50	362096.00
Allistonia		6	3	2	1	0	1	3	16	16.30	-
Caloteria		1	4	5	0	0	0	0	10	3.40	-
Dreak		0	1	3	0	4	0	1	9	13.30	48672.00
Mango		0	0	0	0	1	3	3	7	20.90	86735.00
Jamun		0	0	1	1	0	0	0	2	1.65	6668.00
Shehtoot		3	1	1	0	0	0	0	5	0.85	2318.00
Safede		0	0	0	0	0	0	1	1	3.50	26111.00
Ficus		0	0	0	2	0	0	0	2	2.20	-
Pipal		0	0	0	0	0	0	1	1	3.50	19348.00
Tun		1	0	0	0	0	0	0	1	0.05	158.00

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Divisional Forest Office
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Chil		0	0	2	0	0	0	0	2	1.10	4820.00
Maulsari		1	0	0	0	0	0	0	1	0.05	158.00
Arjun		1	2	0	0	0	0	0	3	0.35	1576.00
Barota		0	0	0	0	0	0	1	1	3.50	19348.00
Silver Oak		0	0	0	4	0	0	0	4	4.40	17032.00
Misc.		1	0	1	1	0	0	0	3	1.70	6826.00
TOTAL	1	20	38	39	35	69	90	90	381	772.00	3513096.00

- 1) ਉਪਰੋਕਤ ਕੁੱਲ 1855 ਰੁੱਖ, 21 ਪੁੱਲ, ਘਣਤਾ 1772.15 ਦੀ ਕੁੱਲ 69,46,609/- ਰੁਪਏ ਸਿਰਫ ਰਾਖਵੀਂ ਕੀਮਤ ਲਗਾਕੇ ਹੀ ਆਪ ਨੂੰ ਭੇਜੀ ਜਾਂਦੀ ਹੈ। ਇਸ ਨੂੰ ਰੁੱਖ ਕੱਟਣ ਦੀ ਕੋਈ ਵਿਸ਼ੇਸ਼ ਪ੍ਰਵਾਨਗੀ ਜਾਂ ਐਨ.ਓ.ਸੀ. ਨਾ ਸਮਝਿਆ ਜਾਵੇ। ਆਪਣੇ ਵਿਭਾਗ ਦੇ ਸਮਰੱਥ ਅਧਿਕਾਰੀ ਰਾਹੀਂ ਕੁੱਲ ਅਨੁਸਾਰ ਰੁੱਖਾਂ ਨੂੰ ਕਟਵਾਉਣ ਸਬੰਧੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ।
- 2) ਜਿੱਥੋਂ ਤੱਕ ਹੋ ਸਕੇ ਇਨ੍ਹਾਂ ਰੁੱਖਾਂ ਵਿੱਚੋਂ ਘੱਟ ਤੋਂ ਘੱਟ ਰੁੱਖਾਂ ਨੂੰ ਹੀ ਕਟਾਇਆ ਜਾਵੇ। ਵਾਤਾਵਰਣ ਦੀ ਸੁਰੱਖਿਆ ਅਤੇ ਮੁਦ੍ਰਸ਼ਣ ਤੋਂ ਬਚਣ ਲਈ ਕਟਵਾਏ ਜਾਣ ਵਾਲੇ ਰੁੱਖਾਂ ਦੇ ਬਦਲੇ ਕਿਸੇ ਵੀ ਥਾਂ ਤੇ ਦਸ ਗੁਣਾ ਪੈਂਦੇ ਲਗਾਏ ਜਾਣ ਦਾ ਸੁਝਾਅ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ। ਇਹ ਪੈਂਦੇ ਵਣ ਵਿਭਾਗ ਦੀ ਕਿਸੇ ਵੀ ਨਰਸਰੀ ਤੋਂ ਲਏ ਜਾ ਸਕਦੇ ਹਨ।
- 3) ਇਸ ਦੌਰਾਨ/ ਫੀਲਡ ਸਟਾਫ ਨੂੰ ਜੇ ਰਿਕਾਰਡ ਆਪ ਵੱਲੋਂ ਉਪਲੱਬਧ ਕਰਵਾਇਆ ਗਿਆ ਹੈ ਉਸ ਅਨੁਸਾਰ ਹੀ ਵਣ ਕਰਮਚਾਰੀਆਂ ਵੱਲੋਂ ਰੁੱਖਾਂ ਦੀ ਮਾਰਕਿੰਗ ਕੀਤੀ ਗਈ ਹੈ। ਇਨ੍ਹਾਂ ਮਾਰਕਿੰਗ ਲਿਸਟਾਂ/ਐਬਸਟ੍ਰੈਕਟ ਦੇ ਆਧਾਰ ਤੇ ਹੀ ਰਾਖਵੀਂ ਕੀਮਤ ਲਗਾਈ ਗਈ ਹੈ। ਰੁੱਖ ਕੱਟਣ ਦੀ ਜ਼ਿੰਮੇਵਾਰੀ ਆਪ ਦੇ ਵਿਭਾਗ ਦੀ ਹੋਵੇਗੀ।
- 4) ਰੁੱਖਾਂ ਦੀ ਕਟਾਈ /ਮਾਲਕੀ ਆਦਿ ਸਬੰਧੀ ਜੇਕਰ ਕਿਸੇ ਕਿਸਮ ਦੀ ਕੋਈ ਅੜਚਨ ਜਾਂ ਕੋਰਟ ਕੇਸ ਹੁੰਦਾ ਹੈ ਤਾਂ ਉਸ ਵਿਚ ਵਣ ਵਿਭਾਗ ਦੀ ਕੋਈ ਜ਼ਿੰਮੇਵਾਰੀ ਨਹੀਂ ਹੋਵੇਗੀ।

ਨੱਥੀ/ਮਾਰਕਿੰਗ ਲਿਸਟ (ਪੰਨਾ ਨੰ: 1 ਤੋਂ 28)

ਵਣ ਮੰਡਲ ਅਫਸਰ,
ਸਾਹਿਬਜ਼ਾਦਾ ਅਜੀਤ ਸਿੰਘ ਨਗਰ।
ਮਿਤੀ: 21/5/2023

ਪਿੱਠ ਅੰਕਣ ਨੰ: 1456

ਕਾਪੀ ਵਣ ਰੱਜ ਅਫਸਰ, ਐਸ.ਏ.ਐਸ. ਨਗਰ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਪੱਤਰ ਨੰ. 88 ਮਿਤੀ. 29/05/2023 ਦੇ

ਹਵਾਲੇ ਵਿੱਚ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

ਵਣ ਮੰਡਲ ਅਫਸਰ,
ਸਾਹਿਬਜ਼ਾਦਾ ਅਜੀਤ ਸਿੰਘ ਨਗਰ।

Received by/

Hardeep Singh
H. Supervision
07/06/2023
9478431325

Attested.

Sukh

Superintendent
Divisional Forest Officer
S.A.S. Nagar

Proceedings of the meeting held under the Chairmanship of Hon'ble Forest Minister at Van Chetna Kendra, Pallanpur distt. Ropar on 1.7.2009 for revision of royalty rates.

A meeting was held under the Chairmanship of Hon'ble Forest Minister at Van Chetna Kendra, Pallanpur on 1.7.2009 for revision of royalty rates in which following officers were present.

- 1 Sh. R.C. Nayar, IAS
Financial Commissioner (Forests)
& Principal Secretary to Government of Punjab,
Department of Forests and Wildlife Preservation,
Punjab, Chandigarh.
- 2 Sh. B.C. Bala, IFS,
Principal Chief Conservator of Forests,
Punjab, Chandigarh.
- 3 Sh. M.P. Rai, IFS,
Addl. Principal Chief Conservator of Forests (Admin),
Punjab, Chandigarh.
- 4 Sh. Kuldip Singh, IFS,
Managing Director,
Punjab State Forest Development Corporation Ltd.
Punjab, Chandigarh
- 5 Sh. Jitendra Sharma, IFS
Chief Conservator of Forests (Hills),
Punjab, Chandigarh.
- 6 Sh. Jarnail Singh, IFS
Conservator of Forests,
Ferozepur Circle, Ferozepur
- 7 Sh. R.K. Mishra, IFS,
Conservator of Forests (Soil Conservation)
Punjab, Chandigarh.
- 8 Sh. Charchil Kumar, IFS,
Divisional Forests Officer,
Mansa.
- 9 Smt. Shailender Kaur, IFS
Divisional Forests Officer,
Sangrur.

Attental.

[Signature]

Superintendent
Divisional Forest Officer
S.A.S. Nagar

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The issue of revision of royalty rates was discussed in the light of the report submitted by a committee constituted by the Government under the Chairmanship of Sh. M.P. Rai, IFS, APCCF to study and recommend the royalty rates in Punjab. The overall royalty rates recommended by the committee were found to be 5 to 7 times the current royalty rates.

The Hon'ble Minister and PCCF inquired about the amount of revenue received by the Department before the setting up of PSFDC in 1983. PCCF informed that the amount of revenue during the year 1982-83 was Rs. 6.05 crores. It was observed that given the increase in market price of timber, the amount of revenue of the Department, which is mainly from the royalty received against the trees transferred to the corporation, should have increased to the range of Rs. 60-70

The recommendations of the Disinvestments Commission, National Forest Commission and the Government Working Committee regarding functioning of PSUs were deliberated upon and it was observed that the Corporation should have been closed and the felling should have been done by the Department.

MD PSFDC stated that he cannot take any stand in regard to royalty rates to be fixed by the Government except to go by the resolution passed by the Board of Directors in its meeting dated 28th May 2009. The resolution passed by Board of Directors was deliberated upon and it was observed that the criterion of fixing the royalty rates in the state of Haryana is perhaps not based upon any scientific study as has been done by the state of Punjab. Once again MD PSFDC was asked to give any suggestion regarding discounting to the royalty rates recommended by the Committee constituted by the Government to which there was no clear cut commitment from the Corporation through its MD. Thus there was no alternative left with the Government except to take the following decisions:-

Attested.

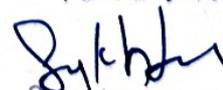
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Superintendent
Divisional Forest Officer
S.A.S. Nagar

1. The rate of royalty to be charged from the PSFDC for the years 2007-08, 2008-09 and till the application of new policy will be the royalty rates as applicable in Haryana for these years. From today, it would be @80% of the net value of various types of trees in their classification as recommended by the Committee headed by Mr. M.P. Rai, IFS.
2. The practice of getting the trees cut through engagement of labour by the PSFDC shall stop forthwith in respect of green trees. This decision will apply immediately after the sunset of 1st July 2009.
3. The remaining standing green trees transferred to the PSFDC would be sold by inviting tenders on 'as is where is' basis. Similarly all green trees transferred to the Corporation in future will also be sold on 'as is where is' basis by inviting tenders.
4. In case of dead, dry & fallen trees, the same procedure, as mentioned above will be followed, but the felling of lots currently under progress as on 1st July 2009 may be completed. Disposal of any new dead, dry and fallen trees lots would be by inviting tenders in the same way as per the procedure given above for green trees.
5. The issue of reserve price was discussed in the meeting. Though the committee has recommended net values as the royalty rates, but in view of increase in the prices of wood in the market it was decided to keep gross values as reserve price which are given below: -

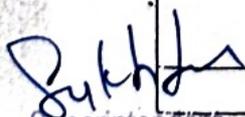
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Species	Class	Girth Class	Gross Value	
			Green	Dead / Dry
Shisham	V	30-59	187	240
	IV	60-89	833	1133
	III	90-119	3497	3734
	IIA	120-149	7503	6901
	IIB	150-179	15180	15446
	IA	180-209	26681	23926
	IB	210 & Above	51045	45088
Kikar	V	30-59	320	301
	IV	60-89	950	862
	III	90-119	2245	1789
	IIA	120-149	4934	3796
	IIB	150-179	9574	7302
	IA	180-209	11715	8786
	IB	210 & Above	14292	10719
Misc.	V	30-59	132	126
	IV	60-89	591	495
	III	90-119	2008	1203
	IIA	120-149	3548	2683
	IIB	150-179	6681	5677
	IA	180-209	9920	6944
	IB	210 & Above	16123	11286
Eucalyptus	V	30-59	412	327
	IV	60-89	1220	884
	III	90-119	2742	2023
	IIA	120-149	5754	4310
	IIB	150-179	9122	6964
	IA	180-209	13970	10478
	IB	210 & Above	21759	16319

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 Superintendent
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 S.A.S. Nagar

Species	Class	Girth Class	Gross Value	
			Green	Dead / Dry
Mullberry	V	30-59	140	98
	IV	60-89	397	278
	III	90-119	1115	781
	IIA	120-149	2247	1573
	IIB	150-179	4205	2943
	IA	180-209	5354	3748
	IB	210 & Above	6503	4552
Simbal	V	30-59	308	215
	IV	60-89	703	492
	III	90-119	1429	1000
	IIA	120-149	2985	2090
	IIB	150-179	4938	3456
	IA	180-209	6663	4664
	IB	210 & Above	8388	5871
Teak	V	30-59	1000	800
	IV	60-89	5961	4769
	III	90-119	12359	9887
	IIA	120-149	18757	15005
	IIB	150-179	30935	24748
	IA	180-209	43113	34491
	IB	210 & Above	55292	44234
Drek	V	30-59	277	194
	IV	60-89	722	505
	III	90-119	1605	1123
	IIA	120-149	3609	2526
	IIB	150-179	5473	3831
	IA	180-209	8382	5867
	IB	210 & Above	13055	9139
Khair	V	30-59	752	526
	IV	60-89	236	1845
	III	90-119	5719	4003
	IIA	120-149	12409	8686
	IIB	150-179	22000	15400
	IA	180-209	44000	30800
	IB	210 & Above	88000	61600

Attested.



Superintendent
Divisional Forest Officer
S.A.S. Nagar

Species	Class	Girth Class	Gross Value	
			Green	Dead / Dry
Mango	V	30-59	140	98
	IV	60-89	706	494
	III	90-119	2360	1652
	IIA	120-149	3643	2550
	IIB	150-179	5152	3606
	IA	180-209	8986	6290
	IB	210 & Above	13390	9373
Mesquite	V	30-59	434	304
	IV	60-89	1153	807
	III	90-119	2180	1526
	IIA	120-149	4378	3065
	IIB	150-179	6168	4317
	IA	180-209	7549	5284
	IIB	210 & Above	8523	5966

6. The sale of the lots would be by inviting sealed tenders to be deposited in the office of MD PSFDC and will be opened by a Committee consisting of MD PSFDC, one APCCF to be nominated by PCCF Punjab and an officer to be nominated by the Government in the presence of the participating bidders or their authorized agents, whosoever may wish to participate.

7. In case of a complaint against finalization of any tender, the complainant will have to deposit 125% of the accepted bid amount within seven days from the date of opening of tenders. No complaint will be entertained without fulfilment of this condition.

8. In case the bid amount received in the tender is less than the reserve price on three consecutive occasions, a Committee consisting of PCCF Punjab, MD PSFDC, one APCCF to be nominated by PCCF Punjab and

Accepted

 Superintendent
 Divisional Forest Officer
 S.A.S. Nagar

General Manager (I), PSFDC would review the reserve price and make the necessary revision as it may deem fit in the best interest of the State.

9. As a safeguard against any possible illicit felling by the contractor, videography will be done at the site of felling for which MD PSFDC has been authorized to devise the modalities.

10. The terms and conditions of the tender document shall be finalized by the MD PSFDC in consultation with the PCCF, Punjab.

The MD PSFDC is authorized to sanction the contract alongwith the right to cancel any or all of the bids without assigning any reason. For this purpose he may take help of any of the officer not below the rank of Divisional Manager.

12. PSFDC will manage its establishment / overhead cost as well as meet the expenditure to be incurred in diversifying the activities as enshrined in the Article of Association of the Corporation out of 20% retainership of the net value and the difference in the sale amount and net value of the trees.

13. Any Central/State Government Agency/ Corporation/ Board/ Authority may be offered the lots, with the permission of the Government, at or above the reserve price rates without participating in the tendering process. This should be resorted to (in rarest of rare cases) to take care of urgency in providing public services/ utilities by organizations like NHAI, PIDB etc.

Attended

Sulchan

Superintendent
Divisional Forest Officer
S.A.S. Nagar

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14. In view of the above policy decisions regarding felling and disposal of trees, MD PSFDC was directed to take necessary steps for restructuring PSFDC so as to meet its defined objectives.

15. The above policy decisions shall be reviewed as and when required by the Government.

MD PSFDC was directed to implement these decisions with immediate effect.

The meeting ended with a vote of thanks to the Chair.

[Handwritten signature]

Attested.
[Signature]
Superintendent
Divisional Forest Officer
S.A.S. Nagar

TRUE TRANSLATION

Government of Punjab

Department of Forests and Wildlife Conservation,

O/o Principal Chief Conservator of Forest (HOFF)

Punjab Forest Complex, Sector 68,

Ajitgarh

(Statistics Branch)

No. 6599 Dated 02-08-13

To

Managing Director,

Punjab State Forest Development Corporation,

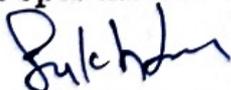
Forest Complex, Sector 68,

Ajitgarh (Mohali)

Subject- Regarding 20% flat increase in royalty rates of trees transferred by Punjab Forest Department to Punjab State Forest Development Corporation.

On dated 18-07-2013 under the chairmanship of Hon'ble Chief Secretary Punjab this decision was taken in the meeting held regarding Additional Resources Mobilization. That the royalty rate of trees to be transferred by the Forest

Department to the Punjab State Development Corporation be

Attested.


Superintendent
Divisional Forest Officer
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increased by 20% flat. In this ~~368~~ rd, a proposal was sent to the Hon'ble Forest Minister, Punjab, which has been approved by him. Because of this, the royalty rates of all trees are increased by a flat 20%. These orders will come into effect from 27th July, 2013.

It should be considered very important.

Sd/-

Principal Chief Conservator of Forest (HOFF)

Ajitgarh (Mohali), Punjab

Endost No.

Dated

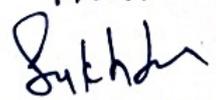
A copy of the same is sent to the all Divisional Forest Officer (Territorial) and all Conservator of Forest (Territorial) for information and further action.

Sd/-

Principal Chief Conservator of Forest (HOFF)

Ajitgarh (Mohali), Punjab

Attended.



Superintendent
Divisional Forest Officer
S.A.S. Nagar

ਪੰਜਾਬ ਸਰਕਾਰ
 ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਆ ਵਿਭਾਗ, ਪੰਜਾਬ
 ਦਫ: ਪ੍ਰਧਾਨ ਮੁੱਖ ਵਣ ਪਾਲ (HoFF), ਪੰਜਾਬ
 ਵਣ ਭਵਨ ਸੈਕਟਰ 68
 ਅਜੀਤਗੜ੍ਹ
 (ਮੋਹਾਲੀ)
 ਨੰ. 6599 ਮਿਤੀ 18-8-13

ਸੇਵਾ ਵਿਖੇ

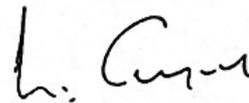
ਮੈਨੇਜਿੰਗ ਡਾਇਰੈਕਟਰ
 ਪੰਜਾਬ ਰਾਜ ਵਣ ਵਿਕਾਸ ਨਿਗਮ,
 ਵਣ ਭਵਨ, ਸੈਕਟਰ 68,
 ਅਜੀਤਗੜ੍ਹ (ਮੋਹਾਲੀ)

ਵਿਸ਼ਾ:- ਪੰਜਾਬ ਵਣ ਵਿਭਾਗ ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਵਣ ਵਿਕਾਸ ਨਿਗਮ ਨੂੰ ਤਬਦੀਲ ਕੀਤੇ ਜਾਣ ਵਾਲੇ ਰੁੱਖਾਂ ਦੀਆਂ
 ਰਾਇਲਟੀ ਦਰਾਂ ਵਿੱਚ 20 % ਫਲੈਟ ਵਾਧਾ ਕਰਨ ਬਾਰੇ।

ਮਾਨਯੋਗ ਮੁੱਖ ਸਕੱਤਰ ਪੰਜਾਬ ਜੀ ਦੀ ਪ੍ਰਵਾਨਗੀ ਹੇਠ ਮਿਤੀ 18-07-2013 ਨੂੰ Additional Resources

Mobilization ਸਬੰਧੀ ਹੋਈ ਮੀਟਿੰਗ ਵਿੱਚ ਇਹ ਫੈਸਲਾ ਲਿਆ ਗਿਆ ਸੀ ਕਿ ਵਣ ਵਿਭਾਗ ਵੱਲੋਂ ਪੰਜਾਬ ਰਾਜ ਵਣ ਵਿਕਾਸ
 ਨਿਗਮ ਨੂੰ ਤਬਦੀਲ ਕੀਤੇ ਜਾਣ ਵਾਲੇ ਰੁੱਖਾਂ ਦੀਆਂ ਰਾਇਲਟੀ ਦਰਾਂ ਵਿੱਚ 20% ਫਲੈਟ ਵਾਧਾ ਕੀਤਾ ਜਾਵੇ। ਇਸ ਸਬੰਧੀ ਮਾਨਯੋਗ
 ਵਣ ਮੰਤਰੀ ਪੰਜਾਬ ਜੀ ਨੂੰ ਤਜਵੀਜ਼ ਭੇਜੀ ਗਈ ਸੀ ਜਿਸਦੀ ਉਨ੍ਹਾਂ ਨੇ ਪ੍ਰਵਾਨਗੀ ਦੇ ਦਿੱਤੀ ਹੈ। ਇਸ ਕਰਕੇ ਸਭ ਰੁੱਖਾਂ ਦੀਆਂ
 ਰਾਇਲਟੀ ਦਰਾਂ ਵਿੱਚ ਫਲੈਟ 20% ਵਾਧਾ ਕੀਤਾ ਜਾਦਾ ਹੈ। ਇਹ ਹੁਕਮ ਮਿਤੀ 27 ਜੁਲਾਈ, 2013 ਤੋਂ ਲਾਗੂ ਹੋਣਗੇ।

ਇਸ ਨੂੰ ਅਤੀ ਜ਼ਰੂਰੀ ਸਮਝਿਆ ਜਾਵੇ।



ਪ੍ਰਧਾਨ ਮੁੱਖ ਵਣ ਪਾਲ (HoFF)
 ਅਜੀਤਗੜ੍ਹ (ਮੋਹਾਲੀ), ਪੰਜਾਬ।

ਪਿੱਠ ਅੰਕਣ ਨੰ:

ਮਿਤੀ

ਇਸ ਦੀ ਕਾਪੀ ਸੰਮੂਹ ਵਣ ਮੰਡਲ ਅਫਸਰ (ਇਲਾਕਾਈ) ਅਤੇ ਸੰਮੂਹ ਵਣ ਪਾਲ (ਇਲਾਕਾਈ) ਨੂੰ ਸੂਚਨਾ ਅਤੇ
 ਅਗਲੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

24/7
 27/8/2013
 ਜ਼ਰੂਰੀ
 02/08/2013

Attested.


Superintendent
 Divisional Forest Officer
 S.A.S. Nagar

ਪ੍ਰਧਾਨ ਮੁੱਖ ਵਣ ਪਾਲ (HoFF)
 ਅਜੀਤਗੜ੍ਹ (ਮੋਹਾਲੀ), ਪੰਜਾਬ।